

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-8/2017/10338/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 16th November, 2022.

Sub: **Station leave .**

Ref:- Your letter No.JKD/2022/5283 dated 14.11.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.11.2022, on completion of Court works, till the morning of 21.11.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/10339/A, dated , 16-11-2022

Copy to :

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao